

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

18. C.P.(IB)-694(MB)/2020

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.07.2021**

NAME OF THE PARTIES: High Ground Enterprise Ltd.

V/s

Privi Organics India Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

CP 694/2020

Counsel for the Respondent, Mr. Ameya Gokhale is present through virtual hearing. None appeared for the Petitioner. The Petitioner has not completed the service of notice on the Respondent despite several notices by this Tribunal. The conduct of the Petitioner clearly shows that he is not interest in prosecuting the matter. Therefore, the above CP 694/2020 is dismissed.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)